

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Respondent not

-L113.

For orders.

h
25/2Bench~~For orders.~~

For Hearing.

h
22/6Bench

For Hearing.

Benchh
28/3/06.29.03.06Caption n order
prepared for court
h low sideh
03/04Sc P1Order dated 29.3.2006Both parties are found absent
on call. Accordingly, the CA.
is dismissed for default.

Chairman